

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **22.02.2024** (THURSDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 am

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In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial),
Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial)
Hon'ble Mr. Jatindranath Swain, Member (Technical)

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 13/2024 For Stay IA No. 52/2024 To implead IA No. 199/2024	M/s Bhagyanagar Hotel Pvt Ltd Vs Mr. Krishna Mohan Gollamudi, Liquidator of Sai Nath Estates Pvt. Ltd.	Mr. Puneet Yadav Mr. Pranava Charan	Mr. Amir Bavani

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2	Comp App (AT) (CH) (Ins) No. 57/2024 For Exemption IA No. 177/2024 For Stay IA No. 176/2024	Mahendra Kumar Singhi Vs Mr. RS Doddabyregowda, RP of Steel Hypermart India Pvt. Ltd. & 2 Ors. WITH	Mr. Satish Rai	
3	Comp App (AT) (CH) (Ins) No. 59/2024 For Exemption IA No. 182/2024 For Stay IA No. 183/2024	Mahendra Kumar Singhi Vs Mr. RS Doddabyregowda, RP of Steel Hypermart India Pvt. Ltd. & 2 Ors.	Mr. Satish Rai	
4	Comp App (AT) (CH) (Ins) No. 58/2024 For Condone Delay IA No. 181/2024 For Exemption IA No. 180/2024	J Khaja Mohideen& 2 Ors. Vs Ashish Vyas, RP of Maan Sarovar Properties Development Pvt. Ltd.	Mr. Akhil Akbar Ali	

5	Comp App (AT) (CH) No. 1/2024 For Condone Delay IA No. 9/2024 Delay in refiling IA No. 10/2024	Emgee Infrastructure Holdings (India) Pvt. Ltd. Vs Vyjayanthi Televenture Pvt. Ltd & 6 Ors.	Mr. TK Bhaskar	
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For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	Comp App (AT) (CH) (Ins) 90/2022 IA No. 204/2022 To dispense with IA No. 206/2022	Mr. Sutanu Sinha Liquidator of IVRCL Ltd. Vs Life Insurance Corporation of India	Mr. Nithyavendhan K	Mr. B Deepak Narayanan
7	Comp App (AT) (CH) (Ins) No. 452/2023 For Stay IA No. 1407/2023	Atharv Intertrade Pvt. Ltd. Vs Shivadutt Bannanje RP, Dnyanyogi Shri Shivkumar Swamiji Sugars Ltd.	Bendi Raviteja	Ms. Poornima Devi
8	Comp App (AT) (CH) No. 111/2023 For Stay IA No. 1373/2023 For Direction IA No. 1374/2023	Yogesh Kumar Agarwal Vs Arpana Iron & Steels Pvt Ltd & 3 Ors	Mr. Rajasekar Rao Salvaji	Mr. VN. Bala Kishore For Caveator Mr. Dishit Bhattacharjee- R4
9	Comp App (AT) (CH) No. 114/2023 For Exemption IA No. 1398/2023 For Stay IA No. 1400/2023 For Interim Relief IA No. 1399/2023	Sanghi Textiles Pvt. Ltd. Vs Sanghi Industries Pvt Ltd. & 17 Ors.	Mr. Yogesh Jagia	Mr. Sriram Venkatavaradan For Caveator
10	Comp App (AT) (CH) (Ins) No. 424/2023 For Stay IA No. 1292/2023 For Exemption IA No. 1291/2023	Mr. Satheesh Babu V K Vs Dileep KP, RP WITH	Mr. Pawan Jhabakh	Ms. Reetha D
11	Comp App (AT) (CH) (Ins) No. 425/2023 For Stay IA No. 1294/2023 For Exemption IA No. 1296/2023	Mr. Saleesh K Satheesh Vs Dileep KP, RP WITH	Mr. Pawan Jhabakh	Ms. Reetha D

12	Comp App (AT) (CH) (Ins) No. 426/2023 For Stay IA No. 1298/2023 For Exemption IA No. 1297/2023	Mr. Rajesh KS Vs Dileep KP, RP WITH	Mr. Pawan Jhabakh	Ms. Reetha D
13	Comp App (AT) (CH) (Ins) No. 427/2023 For Stay IA No.1301/2023 For Exemption IA No. 1300/2023	Bindya Saleesh Vs Dileep KP, RP	Mr. Pawan Jhabakh	Ms. Reetha D
14	Comp App (AT) (CH) (Ins) No. 468/2023 For Stay IA No. 1461/2023	The Southern Power Distribution Company of Andhra Pradesh Ltd. & Anr. Vs M/S. Om Shakti Renergies Limited	Mr. Afrat Mohammed	

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15	Review App No. 01/2023 in Comp App (AT) (CH) (Ins) No. 361/2022 IA No. 827 & 828/2022 For Amendment IA No. 77 & 139/2024	Wind Construction Ltd Vs Ebenezar Inbaraj WITH	Ms. Abitha Banu	Mr. B Thilak Narayan
16	Review App No. 02/2023 in Comp App (AT) (CH) (Ins) No. 360/2022 IA No. 825, 826/2022 For Amendment IA No. 78 & 140/2024	Wind Construction Ltd Vs Ebenezar Inbara	Ms. Abitha Banu	Mr. B Thilak Narayan

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17	Comp App (AT) (CH) No. 02/2022 For Condone Delay IA No. 10/2022 For Stay IA No. 11/2022	Shibu John & 3 Ors Vs Transmarine Services India P Ltd & 4 Ors	M/s Surana & Surana	Mr. NP Vijayakumar- R2 Ms. Elambharathi- R4 & R5
18	Comp App (AT) (CH) No. 66/2023 For Additional Docs IA No. 842/2023 To implead IA No. 982/2023	Ganesan Ashokan Vs Registrar of Companies	Ms. Priyadharshini Natarajan	Mr. Avinash Krishnan Ravi
19	Comp App (AT) (CH) (Ins) No.237/2023 For Exemption IA No. 763 & 764/2023 Additional docs. IA No. 762/2023	Ashish Mishra Vs Expat Projects and Development Pvt. Ltd.	M/s PSP Legal Mr. Aditya Parolia	Mr. Uday Shankar RM
20	Comp App (AT) (CH) (Ins) No. 284/2023 For Stay IA No. 867/2023 To Adv. Hg. IA No. 1436/2023	Noil Christuraj Vs State Bank of India & Anr.	Mr. Anant Merathia	Mr. Pranava Charan MG- R1 Mr. T Ravichandran- R2
21	Comp App (AT) (CH) (Ins) No.415/2023 For Condone Delay IA No. 1266/2023	Kishan Chand Suresh Kumar Vs Santhanam Rajashree	Mr. Shubhang P Nair	
22	Comp App (AT) (CH) (Ins) No. 1/2024 For Stay IA No. 3/2024 For Exemption IA No. 4/2024	Radiant Corporation Pvt. Ltd. Represented by its Authorized Representative K.V.V. Janardhana Rao Vs Mr. Gullapalli Kishore Babu Chairperson of the Monitoring Committee of M/s Jeevan Polymers Pvt. Ltd. & Anr.	Mr. Ch. Siddhartha Sarma	

23	Comp App (AT) (CH) (Ins) No. 9/2024 For Stay IA No. 34/2024 For Exemption IA No. 35 & 36/2024	Dr. Yarlagadda Krishna Mohan, Ex- Director of YKM Entertainment and Hotels Pvt Ltd. Vs Mr. Dantu Indu Sekhar, RP of YKM Entertainment & Hotels Pvt. Ltd. & 2 Ors.	Mr. Kumar Anurag Singh	Ms. Mummaneni Vazra Laxmi- R1 Mr. Pranava Charan- R2 Mr. Y Suryanarayana- R3
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For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
24	Comp App (AT) (CH) (Ins) No. 197/2021 For Condone Delay IA No. 400/2021 For Stay IA No. 399/2021 For Urgent Hearing IA No. 543/2021	Artur Vlatimirovich Nikitin & Anr. Vs Pegasus Asset Recovery Pvt. Ltd & Anr.	Mr. Ajesh Kumar Shankar	Mr. Dinkar Singh- R2 Mr. Ravindra Beleyur
25	Comp App (AT) (CH) (Ins) No.179/2022 To Implead IA No. 321/2023	The Regional Provident Fund Commissioner Vs Mr. Arunava Sikdar, RP, The National Sewing Thread Company Ltd. WITH	Mr. K Panneer Selvam	
26	Comp App (AT) (CH) (Ins) No. 229/2022 For Condone Delay IA No.492/2022 Leave to file IA No. 489/2022 For Stay IA No.490/2022 To dispense with IA No.491/2022 To Implead IA No.739/2023 Urgent listing IA No. 1153/2023	M. Vigneshwaran Vs Mr. Arunava Sikdar, RP, National Sewing Thread Company limited & 2 Ors	Mr. K Panneer Selvam	Mr. Karan Valecha- R1 Mr. KK Vigneshwar- R2, R3
27	Comp App (AT) (CH) (Ins) No.298/2022 For Stay IA No.617/2022, For Exemption IA No.618 & 619/2022	Phoenix ARC Private Limited Vs. Balakrishnan Venkatachalam & Anr. WITH	Ms. Abitha Banu	M/s. AK Mysamy & Associates- R1

28	Comp App (AT) (CH) (Ins) No.313/2022 For Exemption IA No. 661 & 662/2022, For Stay IA No. 663/2022	Phoenix ARC Private Limited Vs Balakrishnan Venkatachalam & Anr.	Ms. Abitha Banu	M/s. AK Mylsamy & Associates- R1
29	Comp. App (AT) (CH) (Ins) No. 45/2021 For Stay IA No. 97/2021 For Exemption IA No. 98 & 99/2021	Power Grid Corporation of India Ltd Vs Aster Private Limited & 3 Ors WITH	M/s Paul & Paul J Hudson Samuel & Partners	Mr. JVL Bharathi R1 Ms. Dhivya Kumar- R2 Mr. Varun Srinivasan- R2 M/s Shivakumar & Suresh-R3 Mr. VVSN Raju- R4
30	Comp App (AT) (CH) (Ins) No. 162/2021 For Directions IA No. 522/2022	Jaguar Overseas Ltd Vs Aster Private Limited & Anr	Mr. K Gaurav Kumar, PCS	Mr. JVL Bharathi- R1 M/s. Sivakumar & Suresh- R2
31	Comp. App (AT) (CH) (Ins) No. 317/2021 For Stay IA No. 662/2021	S. Radhakrishnan Vs Auromatrix Hotels Pvt Ltd & 2 Ors	M/s AK Mylsamy & Associates	Mr.S Sathiyarayanan R2 Ms.Pavithra D- R1 & R3
32	Comp App (AT) (CH) (Ins) No. 192/2021 Leave to file IA No. 390/2021 For Exemption IA No. 391/2021 For Stay IA No. 392/2021	Telangana State Southern Power Distribution Co Ltd, Hyderabad Vs Nethi Mallikarjuna Shetty, RP of Techtron Poly Lenses Limited & Anr	Ms. Pooja Chopda	Mr. Y Suryanarayana-R1 Mr. Shabbeer Ahmed- R2
33	Comp App (AT) (CH) (Ins) No. 311/2021	Rheem Matrix Pvt Ltd Vs S12 Microsystems Pvt Ltd.	Mr. Ashutosh Kumar Mishra	Mr. BS Theerthesh
34	Comp App (AT) (CH) No.35/2021 For Stay IA No.463/2021 Additional docs. IA No.464/2021 & 145/2022	M/s Anuragha Poultres & Breeders Pvt. Ltd. & 7 Ors Vs Mrs. Padmavathi & 4 Ors	M/s AK Mylsamy & Associates	Mr. R Vidhya Shankar-R1 Ms. GS.Dhanalakshmi - R2
35	Comp App (AT) (CH) (Ins) No. 97/2022	P Laxman Kumar & Company Vs S P Y Agro Industries Ltd	Mr. P Anil Mukherji	Ms. Vinithra Srinivasan

36	Comp App (AT) (CH) (Ins) No.152/2022 For Stay IA No.357/2022	Canara Bank Vs Vantage Machine Tools Pvt Ltd WITH	Mr. ML Ganesh	Mr. Avinash Krishnan Ravi Mr. Jerin Asher Sojan
37	Comp App (AT) (CH) (Ins) No.154/2022 For Stay IA No. 360/2022	Canara Bank Vs. Vijaya Durga Green Fields Pvt Ltd	Mr. ML Ganesh	Mr. Jerin Asher Sojan
38	Comp. App (AT) (CH) (Ins) No.178/2022 For Stay IA No. 403/2022	IVRCL Ltd Rep by its Liquidator Mr. Sutanu Sinha Vs Hindustan Copper Ltd.	Mr. K Ravindranath	Mr. Antony R. Julian
39	Comp App (AT) (CH) (Ins) No.198/2022 For Exemption IA No. 447 & 449/2022 For Additional Docs. IA No. 448/2022	Cooperative Rabobank U.A Vs Coffee Day Global Limited	Mr. Dwarakesh Prabhakaran	Mr. A. Murali Mr. Anant Merathia

Copy to:

By the order of Hon'ble Member (Judicial)
Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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